

ITEM NO.102 Court 3 (Video Conferencing) SECTION XI-A
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 202/2012

GOVERNMENT OF KERALA & ANR.

Appellant(s)

VERSUS

MOTHER SUPERIOR ADORATION CONVENT

Respondent(s)

WITH

C.A. No. 6589/2015 (XI-A)

C.A. No. 10298/2016 (XI-A)

C.A. No. 10297/2016 (XI-A)

C.A. No. 10881/2016 (XI-A)

SLP(C) No. 31757/2016 (XI-A)

C.A. No. 203/2012 (XI-A)

C.A. No. 204/2012 (XI-A)

C.A. No. 207/2012 (XI-A)

C.A. No. 206/2012 (XI-A)

C.A. No. 205/2012 (XI-A)

SLP(C) No. 905/2012 (XI-A)

SLP(C) No. 35112/2011 (XI-A)

SLP(C) No. 38498-38499/2012 (XI-A)
(IA No. 1/2012 - CONDONATION OF DELAY IN FILING)

C.A. No. 5036/2015 (XI-A)

C.A. No. 8351/2014 (XI-A)

SLP(C) No. 12235/2014 (XI-A)

SLP(C) No. 13874/2014 (XI-A)

C.A. No. 8352/2014 (XI-A)

C.A. No. 4445/2015 (XI-A)

C.A. No. 4446/2015 (XI-A)

C.A. No. 4447/2015 (XI-A)

C.A. No. 7368/2016 (XI-A)

Date : 25-02-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE B.R. GAVAI

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Mrs. Priyanka Prakash, Adv.
Mrs. Beena Prakash, Adv.
Mr. G. Prakash, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 31757/2016, SLP(C) No. 35112/2011 & SLP(C) Nos. 38498-38499/2012:

These matters stand de-tagged.

Rest of the matters:

Heard the learned Senior Counsel/Counsel appearing of the parties.

Arguments concluded.

Judgment reserved.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)